

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2022-23)**

SEVENTEENTH LOK SABHA

139

139th REPORT

[Action-taken by the Ministry of Skill Development and Entrepreneurship on the Recommendations/ Observations made by the Committee in their Sixty-fifth Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), NOIDA.]

(Presented to Lok Sabha on 25.07.2023)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

July, 2023/Shraavana,1945(Saka)

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
LOK SABHA
(2022-23)

Shri Girish Chandra - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Shri Pallab Lochan Das
5. Shri Choudhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
7. Dr. Amol RamsingKolhe
8. Shri Bharat Ram Margani
9. Shri Jamyang Tsering Namgyal
10. Smt. Aparupa Poddar
11. Shri T.N. Prathapan
12. Shri Sellaperumal Ramalingam
13. Shri Saptagiri Sankar Ulaka
14. Shri Devendrappa Y.
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this 139th Report on the action-taken by the Ministry of Skill Development and Entrepreneurship on the Recommendations/ Observations made by the Committee in its Sixty-fifth Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida.

2. The Sixty-fifth Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 17.12.2021. The Ministry of Skill Development and Entrepreneurship furnished their replies on 28.03.2022 indicating the action taken on the observations/recommendations contained in the Sixty-fifth Report. The Committee considered and adopted this Report at their sitting held on 05.04.2023.

3. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

4. The Observations/Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
05 April, 2023
Chaitra 15, 1945 (Saka)

Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

COMMITTEE ON PAPERS LAID ON THE TABLE (2022-23), LOK SABHA

Action-taken by the Ministry of Skill Development and Entrepreneurship on the Recommendations/Observations made by the Committee in its Sixty-fifth Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida.

This Report of the Committee deal with the action-taken by the Government on the Recommendations/Observations made by the Committee on Papers Laid on the Table (2021-2022) in their Sixty-fifth Report (17th Lok Sabha) which dealt with the matter of the delays in laying the Annual Reports and Audited Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida, under the administrative control of the Ministry of Skill Development and Entrepreneurship and which was presented to the Lok Sabha on 17.12.2021.

2. The Committee had made four Observations/Recommendations in its Sixty-fifth Report (17th Lok Sabha). The action-taken replies to all the four Observations/Recommendations of the said Report were received from the Government on 28th March, 2022. Accordingly, the reply showing the action taken by the Government on the Recommendations/Observations contained in the Sixty-fifth Report (17th Lok Sabha) is given in **Appendix**.

3. **The Committee take note of the submission made in the action-taken reply furnished by the Ministry that they have prescribed clear Schedule for completion of different stages/activities leading to timely laying of the Annual Reports and Audited Accounts on Table of the House, which includes all important/critical works of completion of auditing of Books of Accounts;**

approval of Annual Report by executive bodies and translation of Annual Report in Hindi, etc.

4. The Committee observe that after having appeared before this Committee on 28.01.2021 to tender oral evidence regarding delay in laying the Annual Reports and the Audited Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida for years 2018-2019 and 2019-2020, both the nodal Ministry and the NIESBUD have made concerted efforts, as a result of which the Annual Report and the Audited Accounts of NIESBUD, for 2020-2021 were laid on 20.12.2021¹ within the stipulated time. The Committee appreciate the efforts made in this regard by both the Ministry and the NIESBUD and expect that the requisite documents of NIESBUD for succeeding years will also be laid within the stipulated time henceforth.

**New Delhi
05 April, 2023
Chaitra 15, 1945 (Saka)**

**Girish Chandra
Chairperson
Committee on Papers Laid on the Table
En Lok Sabha**

¹ In addition, the requisite documents for the year 2021-22 have been laid on 06.02.2023 with the delay of 01 month.

APPENDIX-1
(vide paragraph 02 of the Report)

Reply Showing Action Taken by the Ministry of Skill Development and Entrepreneurship on the Recommendations/Observations Contained in the Sixty-Fifth Report of the Committee on Papers on the Table (Lok Sabha), Seventeenth Lok Sabha.

(Recommendation Serial No. 15)

The Committee are constrained to note that the Ministry of Skill Development and Entrepreneurship and the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida, have not adhered to the time frame stipulated in the recommendations of the Committee on Papers Laid on the Table contained in paras 1.16 and 3.5 of its First Report, paras 4.16 and 4.18 of Second Report (5th Lok Sabha) and Paras 1.12 and 2.6 to 3.8 of Second Report (6th Lok Sabha) presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively, regarding laying the annual reports and audited accounts on the Table of the House within nine months from the closure of the accounting year. The documents of the NIESBUD, NOIDA, for the years 2018-19 and 2019-20 which were required to be laid on the Table of the House within 09 months from the closure of the respective financial year, have been laid on the Table of the House on 9th August, 2021 with delays more than 19 months and 07 months respectively.

Reply of the Government

National Institute of Entrepreneurship and Small Business Development (NIESBUD) has taken concrete steps for pro-actively ensuring laying of the Annual Reports and Audited Accounts on Table of the House within nine months from closure of the financial year.

(Ministry of Skill Development and Entrepreneurship O. M. No. H-11013/54/2021-US ENP Dated 28-03-2022)

(Recommendation Serial No. 16)

While examining the reasons for the undue delay in laying the documents of the NIESBUD, the Committee are highly disappointed to note the avoidable delay in completion of Auditing of Books of Accounts, delay in approaching the audit authorities for appointment of the auditors and the delay due to the approval of the Annual Report by the Governing Council apart from delay in printing and translation. However, the Committee feel that the impact of COVID-19 pandemic is understandable. The Committee also note that the Ministry and the NIESBUD had failed to finalize the annual accounts for the year 2019-20 within the stipulated time. The Committee opine that the non conducting of the Governing Council and the Executive Committee meetings can never be an excuse for not discharging the Parliamentary obligations and duties.

Reply of the Government

The Ministry has prescribed clear Schedule for completion of different stages/activities leading to timely lying of the Annual Reports and Audited Accounts on Table of the House. This includes all important/critical works of completion of auditing of Books of Accounts; approval of Annual Report by executive bodies and translation of Annual Report in Hindi, etc.

(Ministry of Skill Development and Entrepreneurship O. M. No. H-11013/54/2021-US ENP Dated 28-03-2022)

(Recommendation Serial No. 17)

The Ministry of Skill Development and Entrepreneurship has not been able to put in place an effective monitoring mechanism to ensure the laying of the documents of the NIESBUD on the Table of both the Houses of Parliament within the stipulated time, which is a matter of serious concern. The Committee strictly recommend that comprehensive and holistic efforts must be made by the Ministry to ensure timely laying of the documents in future. The Committee should be apprised of the compliance of these directions and also measures taken by the Ministry to avoid such delays in future.

Reply of the Government

The Ministry has prescribed clear guidelines with timelines for ensuring an effective mechanism for monitoring and completion of different activities, vide OM No. H-11020/2/2020-ENP dated 22-01-2021 and OM No. H-11020/2/2020-ENP dated 27-01-2021 (Copies of O.M.s are enclosed) including following measures:

(a) Prescribing a time-schedule for due completion of following critical works/stages in the entire process:- (i) Compilation of Books of Accounts; (ii) Approval of Appointment of the Auditors; (iii) Commencement and Completion of Auditing of Books of Accounts and (iv) Drafting of the other parts of the Annual Report.

(b) Initiating process in advance of convening Meetings of the executive bodies as per likely completion of date of drafting of Annual Reports.

(c) Also laying down time schedules for the following and continuous monitoring of the concerned works:- (i) Sending Draft Annual Report for Translation into Hindi; (ii) Selection of the Printers and (iii) Different stages of Printing and receipt of printed Copies of the Annual Reports.

(d)Facilitating the process of laying the Reports in the Parliament after the printed copies thereof are submitted to the Ministry, for the purpose.

As a result of these efforts, the Annual Report of the Institute for 2020-21 was laid within the stipulated time, on Table of Rajya Sabha on 15.12.2021 and Lok Sabha on 20.12.2021. The Institute has also appointed its Auditors for 2021-22 for timely preparation of Audited Accounts of the Institute for the year 2021-22.

(Ministry of Skill Development and Entrepreneurship O. M. No. H-11013/54/2021-US ENP Dated 28-03-2022)

(Recommendation Serial No. 18)

The Committee also impress upon the Ministry that if due to unavoidable reasons, the annual reports and audited accounts of the NIESBUD could not be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed time period, should be laid on the Table of the House within 30 days or as soon as the House convenes, whichever is later.

Reply of the Government

The Ministry is committed to adhering the prescribed time-line for laying of Annual Report of NIESBUD on the Table of both the Houses of the Parliament. However, in case of delay in laying of Annual Report and Audited Accounts of the Institute due to unavoidable reasons, the advice of the Committee about laying a Statement, upon Table of the House within 30 days or as soon as the House convenes whichever is later, explaining the reasons as to why the requisite documents could not be laid within the prescribed time period, will be complied.

(Ministry of Skill Development and Entrepreneurship O. M. No. H-11013/54/2021-US ENP Dated 28-03-2022)

The Extracts of the Minutes of the ___ sitting* of the Committee on Papers Laid on the Table (202__-202__).

The Committee sat on Wednesday, 05th April, 2023 from 15:00 hours to 16:10 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

Present

Shri Girish Chandra

- ***Chairperson***

Members

(Lok Sabha)

16. Shri Shafiqur Rahman Barq
17. Dr. A. Chellakumar
18. Choudhary Mehboob Ali Kaiser
19. Smt. Aparupa Poddar
20. Shri T.N. Prathapan
21. Shri Sellaperumal Ramalingam
22. Shri Saptagiri Sankar Ulaka
23. Shri Devendrappa Y.

Secretariat

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda regarding consideration and adoption of 3 original and 9 Action-taken draft Reports and oral evidence of the representatives of the (i) Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries) and the (ii) Ministry of Heavy Industries.

3. Thereafter, the Committee took up the following three draft Reports and nine Action taken Reports for consideration and adoption:-

(i) **Action-taken by the Ministry of Skill Development and Entrepreneurship on the Recommendations/ Observations made by the Committee in their Sixty-fifth Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), NOIDA.**

(ii)	X	X	X	X	X;
(iii)	X	X	X	X	X;
(iv)	X	X	X	X	X.
(v)	X	X	X	X	X;
(vi)	X	X	X	X	X;
(vii)	X	X	X	X	X X;
(viii)	X	X	X	X	X.
(ix)	X	X	X	X	X.
(x)	X	X	X	X	X.
(xi)	X	X	X	X	X.
(xii)	X	X	X	X	X X.

The above mentioned three draft Reports and nine Action taken Reports were unanimously adopted by the Committee. The Chairperson was authorized by the Committee to finalize and present these Reports to the Lok Sabha.

4-7. X X X X X

The Committee then adjourned.

(A Copy of the verbatim proceedings of the sitting is kept.)
